

Annexure – 6

Name of the corporate debtor: Ramakrishna Housing Private Limited;

Date of commencement of CIRP 28th October, 2022;

List of creditors as on: 14th November, 2022

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of Authorised representative, if any	Name employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in COC, if applicable					
1		Venkata Raghava Raju Dantuluri	14/11/2022	10,36,443							10,36,443	CD books to be verified	
2		Anil Ramrao Patil	14/11/2022	23,87,096							23,87,096	CD books to be verified	
3		Chintakula Uma Shankar	14/11/2022	2,15,211							2,15,211	CD books to be verified	
4		Naga Venkata Madhuri Damineni	14/11/2022	5,73,550							5,73,550	CD books to be verified	
5		A.Suresh Kumar	14/11/2022	4,42,500							4,42,500	CD books to be verified	
6		Madhavaiah	14/11/2022	2,59,600							2,59,600	CD books to be verified	
7		Rajam Raju	14/11/2022	7,61,000							7,61,000	CD books to be verified	

For Ramakrishna Housing Private Limited

Sriram Parthasarathy

Interim Resolution Professional

IP.No: IBBI/IPA-002/IP/N00292/2017/2018/10895